



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 12:50 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE K. SEMA, IF REQUIRED**

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 28 TO 36 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
28	WA/115/2018 B/O	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
29	WA/140/2018 B/O, CAVT./1837/2017 (D/O), CAVT./1823/2017	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
WITH				
30	WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
WITH				
31	WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
32	WA/149/2018 CAVT. NO.0356/2018 B/O	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR

33	WA/165/2018 CAVT. NO.0499/2018 B/O	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
	WITH			
34	WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
	WITH			
35	WA/167/2018 CAVT. NO. 0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
36	WA/237/2018 B/O	ON THE DEATH OF AJIJUR RAHMAN MOLLA HIS LEGAL HEIRS SAHATON BEWA and 19 ORS, Versus MD. TOTA MIA and 2 ORS,	MR. G P BHOWMIK MS M KALITA MS P CHETIA	GA, ASSAM MD H R AHMED (R1) MD A ISLAM (R1)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 01:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 1

[THIS BENCH WILL SIT AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
5	Review.Pet./124/2022 WITH WA/39/2021 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX. CT/GD PHUKAN DEORI	MR. B CHAKRAVARTY	
6	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
52	WP(C)/8006/2022 B/O	DR. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
53	WITH WP(C)/9075/2019	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
	WITH I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
54	WITH Cont.Cas(C)/742/2022	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
<u>MOTION</u>				
55	WP(C)/4403/2023 B/O	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
<u>ADMISSION</u>				
56	WP(C)/3894/2023 FIXED	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

50	I.A.(Civil)/2174/2023 B/O, CONNECTED TO ITEM NO. 2(TWO) IN THE DAILY CAUSE LIST in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[THIS BENCH WILL SIT AT 10:15 AM.]

THE SPECIAL DIVISION BENCH AND
THE SINGLE BENCH OF HONOURABLE MRS.
JUSTICE MALASRI NANDI WILL SIT AFTER
RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/18/2020 6 Y 6 M 16 D :AT 10:15 AM	FATIMA KHATUN Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/89/2020 4 Y 4 M 9 D :AT 10:15 AM	DHENA TUDU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 4

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS**

**ITEM NOS. 15 TO 19 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

17	I.A.(CrI.)/646/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./204/2022 WITH CrI.A./204/2022	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
		BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/4301/2023 FIXED	NURANI JAME MASJID AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, BTC SC. REVENUE SC, FOREST
57	WITH WP(C)/4395/2023	MD. MAJIBAR RAHMAN AND 90 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
58	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA SC, CO OP GA, ASSAM MS. P BHATTACHARYA MR. A BORUA MR. A B T HAQUE FOR CAVEATOR

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14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/4406/2023 B/O	SABEDA BIBI @ SABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR U GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
42	WP(C)/5665/2022 FIXED, WITH WP(C)/1994/2020 (D/O), WP(C)/5208/2022 (D/O), Review.Pet./105/2021 (D/O)	JARFUL KHATUN @ JHARFULI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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10)	MR. D SARAF	26-07-2023	To	07-08-2023
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17)	MR. S SINHA	02-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 1-60), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/4300/2023 FIXED	ARUP JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
<u>ADMISSION</u>				
51	WP(C)/1392/2022 B/O	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM SC, HEALTH SC, FINANCE
52	WP(C)/1525/2023 FIXED	RAMKRISHNA SARMA Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. D DAS SR. ADV MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR G N SAHEWALLA (R1- R4) MR. D BANERJEE MR. A CHETIA (R1-R4) MS. S. TODI (R1-R4) MS K BHATTACHARYYA (R1-R4) SC, A G V B
<u>WITH</u>				
	I.A.(Civil)/2156/2023 in WP(C)/1525/2023	RAMKRISHNA SARMA, Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED	SC, A G V B
53	WP(C)/3985/2023 FIXED	OLI ULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO MR N K SARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./2639/2023 FIXED	BANDANA DEKA Versus THE STATE OF ASSAM	MISS. M DAS	PP, ASSAM
	WITH			
54	Bail Appln./2613/2023	NIPAN DAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
57	WP(C)/260/2015 AT 10:15 AM	PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MAHMUD MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	MR.S CHAUHAN(R-6) MR.A R SHOME(R-6) SC, SECONDARY EDUCATION SC, FINANCE
58	WITH WP(C)/746/2015	ON THE DEATH OF RUPJYOTI BORA, REPRESENTED BY AJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MAHMUD MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	MR. D. K. ROY, SC, AHSEC MR.D BORAH(R-6) MR.R GOGOI(R-6) SC, SECONDARY EDUCATION(R1,3-6) SC, FINANCER2 SC, HIGHER EDUCATION(R7) MR.N BORAH(R-6)
ORDERS				
59	RSA/90/2008 WITH LCR, FIXED	DHINJOY MAJHI Versus TANUA MAJHI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	
	WITH MC/2208/2008 in RSA/90/2008	DHINJOY MAJHI Versus TANUA MAJHI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/4846/2021 FIXED	DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	MR. J K GOSWAMI (GA, ASSAM) MR. K GOGOI MS. A TALUKDAR ASSTT.S.G.I.
ORDERS				
57	Cont.Cas(C)/354/2019 FIXED	R.S.J L DANIEL Versus ALOK KUMAR, I.A.S. AND 3 ORS.	MR S S TALUKDAR	MR. D SAIKIA MR G BAISHYA MR. B CHOUDHURY MD. A HASSAN MS. B BORA MS. B BORA

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	MACApp./521/2017 WITH LIC, B/O	KARUNA MUDOI @ KARUNA KANTA MUDOI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED and ANR	MR.B HUSSAIN MR.I A TALUKDAR	MR. S K BARKATAKI MRS. B ACHARYA MR. A ACHARYA
	WITH I.A.(Civil)/1898/2023 in MACApp./521/2017	KARUNA MUDOI @ KARUNA KANTA MUDOI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED and ANR	MR.I A TALUKDAR	

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-IV]

**THIS BENCH WILL RISE AT 12:50 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4299/2023 CAVT. NO.06932/023, FIXED	NO. 147 MANIPUR FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI MR S SARMAH	GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
88	WP(C)/6964/2017 B/O	JAMES RIAME Versus THE UNION OF INDIA and 5 ORS.	MR. A H M R CHOUDHURY MR. J LASKAR	MR. C BARUAH (SC, NHAI, (R - 4)) GA, ASSAM (R2,3, 6) MR. Y S MANNAN MS. M BHATTACHARYYA ASSTT.S.G.I. R1 SC, DIMA HASAO (R5)
89	WP(C)/6623/2021 B/O	LITON CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
90	WITH WP(C)/6567/2021	SHAHNAZ AKHTAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
91	LA.App./13/2023 CONNECTED TO ITEM NO. 60(SIXTY) IN THE DAILY CAUSE LIST WITH I.A.(Civil)/372/2020 in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
92	WITH LA.App./54/2018 WITH LCR WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. S BORTHAKUR MR. P K BORAH MR. H NATH MR. S BORTHAKUR MR. P K BORAH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
58	Bail Appln./2707/2023 B/O	NUR MOHAMMAD @ NUR MOHAMMAD SHEIKH @ MANJALU Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
<u>MOTION</u>				
59	AB/2602/2023 FIXED.	MINHAJUL ISLAM Versus THE STATE OF ASSAM	MS D MEDHI	PP, ASSAM
60	AB/2672/2023 B/O	AMINUL ISLAM @ BOTOL AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./2458/2023 FIXED.	MWIKHWAM SWARGIARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
<u>BAIL HEARING</u>				
62	AB/870/2023 WITH SCANNED COPY OF CR AND CD. FIXED.	MAKIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A KHAN MR. A S TAPADER PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)) ,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT.IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE

ITEM NOS. 50 TO 51 OF THIS CAUSE LIST (PERTAINING TO THE HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023) WILL BE TAKEN UP TODAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Crl.Pet./779/2023 B/O	MD. HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
57	AB/2677/2023 B/O	SHAHJAHAN SHAH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM.]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/fai-aweg-wvp>

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITIES IN COURT NO.21]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./149/2023	BINUD DEORI Versus THE STATE OF ASSAM	R SARMAH, AMICUS CURIAE MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
2	AB/1469/2023	MUKHYADHAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR G CHOUDHURY MS A DAS K SHARMA	PP, ASSAM
3	Bail Appln./1995/2023	ASAB UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM

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